

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 686 OF 2019 IN  
DFR No. 3773 of 2018**

**Dated: 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Rajasthan Rajya Vidyut Prasaran Nigam Ltd. .... Appellant(s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Puneet Jain  
Mr. Abhinav Gupta  
Mr. Harshit Khanduja

Counsel for the Respondent(s) : Mr. R.B. Sharma  
Mr. Mohit Mudgal for R-13

**ORDER**

Appearance of Respondents other than Respondent No.13. Reply, if any, by Respondent No.13 shall be filed on or before 19.09.2019.

List the matter on **23.09.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/vt*